

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

R.P.No.114/92 in
O.A.No.1181/91.

Date of Order : 29/5 Oct (5) 2

1. P.Surender
2. Sk.Issaq
3. Prabhakar
4. Samaiah
5. Bhaktha
6. Dathadmal Rama
7. Hari
8. Sk.Hussain .. Applicants

Vs.

1. Divl. Rly. Manager(P),
MG/HYD, S.C.Rly.,
Secunderabad.
2. Sr. Divl. Mech. Engineer,
MG/HYD, S.C.Rly.,
Secunderabad.
3. Asst. Mech. Engineer,
S.C.Rly., Purna,
Maharashtra State. .. Respondents

Counsel for the Applicants :: Shri S.Lakshma Reddy

Counsel for the Respondents:: Shri K.Ramulu, SC for Rlys.

CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri C.J.Roy : Member(J)

[Order of the Division Bench delivered by Hon'ble Shri
R.Balasubramanian, Member(A)]

(In circulation).

This review petition is filed seeking a review of the judgement dt. 8.9.92 in O.A.No.1181/91.

2. No error apparent is pointed out and no new material which was not available to the applicants at the time of hearing has been placed now. All that the review petition seeks is a reconsideration of the judgement for which there is no scope in the review. The review petition is dismissed with no order as to costs.

R.Balasubramanian

(R.Balasubramanian)
Member(A).

(C.J.Roy)
Member(J).

Dated: 27th
October, 1992.

28/10/92
Dated: 28/10/92
Reg'd by (Jd.)

Contd: 21

R.P. 114/92
in
O.A. 1181/91

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:
M(JUDL)

AND

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

Dated: 27/10/1992

ORDER/JUDGMENT:

R.A. /G.A. /M.A.No 114/92

in

C.A.No. 1181/91

T.A.No. (wp. No)

Admitted and interim directions
issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No orders as to costs.

Central Administrative Tribunal
DESPATCH
24 NOV 1992
HYDERABAD BENCH

pvm